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REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 03/08/2011 These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Ameet Singh, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner is present.

As last chance, ten days' time is granted to the learned counsel for the petitioner to cure the defects in the application for substitution of the legal representatives of the deceased respondent No.6.

List again on 29.8.2011.

(H.B.PRABHAKARA SASTRY)
REGISTRAR

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